GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1762 TO BE ANSWERED ON 25TH NOVEMBER, 2016

STERILISATION

1762. KUMARI SUSHMITA DEV: MOHAMMED FAIZAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that botched sterilisation surgeries in 2015-16 claimed at least 113 lives and the death rate is at par with countries such as Bangladesh and Indonesia, if so, the details thereof, State-wise;
- (b) the steps taken by the Government to prevent botched sterilisation surgery deaths and to improve India's ranking in the Human Development Report;
- (c) whether the Government is aware that sterilisation camps are being organised in an unhygienic manner in the country leading to health problems, if so, the number of deaths reported due to this in the country during the last three years;
- (d) whether Supreme Court has taken a serious view of this and stressed the need to strengthen the Primary Health Centres in a time framed manner for this purpose; and
- (e) if so, the details thereof and the steps taken or guidelines issued by Government in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a): Yes. The State wise details of the deaths due to sterilization surgeries in 2015-16 is placed at Annexure.
- (b): The steps taken by the Government includes:
- Updation of guidelines on standards and quality assurance in sterilization services.
- Dissemination of the standards to all States/UTs of India through workshops conducted in the states for program managers as well as service providers
- Establishment and strengthening of State and District Quality Assurance committees for monitoring quality of sterilization services.
- Meetings from time to time with health secretaries of States/UTs on action taken report for maintaining quality in family planning services.
- Regular monitoring visits and tracking through Health Management Information System.
- (c) to (e): Quality in sterilization services is a dynamic process with new technologies and protocols for infection prevention being incorporated from time to time to minimize health problems.

Supreme court has therefore stressed the need to strengthen the Primary Health Centers in a time bound manner for this purpose.

The Government has accordingly issued detailed guidelines, dated 4th Oct 2016, incorporating the directions of the Hon'ble Supreme Court, to all States/UTs for taking strategic actions in this regard.

Annexure

State wise details of the sterilization deaths in 2015-16

SNo.	State	2015-16
1	A &N Islands	0
2	Andhra Pradesh	14
3	Arunachal Pradesh	0
4	Assam	1
5	Bihar	14
6	Chandigarh	0
7	Chhattisgarh	0
8	Dadra & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	0
11	Goa	0
12	Gujarat	5
13	Haryana	3
14	Himachal Pradesh	0
15	Jammu & Kashmir	0
16	Jharkhand	2
17	Karnataka	12
18	Kerala	0
19	Lakshadweep	0
20	Madhya Pradesh	13
21	Maharashtra	19
22	Manipur	0
23	Meghalaya	0
24	Mizoram	0
25	Nagaland	0
26	Orissa	6
27	Puducherry	0
28	Punjab	1
29	Rajasthan	3
30	Sikkim	0
31	Tamil Nadu	13
32	Telangana	4
33	Tripura	0
34	Uttar Pradesh	1
35	Uttarakhand	1
36	West Bengal	1
Total		113